

## FORM No.4

O.A. No. 727/05

Page No. ....

Notes of the Registry  
13/10/05

..... None ..... for Applicans  
 Shri ..... None ..... for Respondent  
 Reply not filed. Case be listed for orders  
 on 25/10/05 before Hon'ble Bench  
 Deputy Registrar

25-11-2005

..... None ..... for Applicans  
 Shri ..... None ..... for Respondent  
 Reply not filed. Case be listed for orders  
 on 5-12-05 before Hon'ble Bench  
 Deputy Registrar

05/01/06

..... None ..... for Applicans  
 Shri ..... None ..... for Respondent  
 Reply not filed. Case be listed for orders  
 on 2-2-06 before Hon'ble Bench

Deputy Registrar

Reply filed  
on 10.2.06

Withdraw  
gdy

Order of the Tribunal

3-2-06

D.B. is not available.  
 Therefore the case is  
 adjourned for 07 days  
 on 31-3-06.

PAO  
C.A.

31.3.2006

Shri Gopi Chaurasia for the applicant.  
 Shri R.S.Sidhiqui for respondents.

Heard learned counsel for applicant.  
 Learned counsel for the applicant states  
 that he wants to withdraw the application.

Permission is granted and the OA is  
 dismissed as withdrawn.

Learned counsel for the applicant is  
 directed to make an endorsement on the  
 OA of the withdrawal.

G. Shanthappa  
(G. Shanthappa)

JM

Dr. G.C. Srivastava  
(Dr. G.C. Srivastava)  
VC

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